



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/7786/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Anubha Das,  
Family Court No.-I,  
Kamrup(M), Guwahati.

Dated Guwahati, the 19<sup>th</sup> December, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FCG 1/19/442/19 dtd. 17.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2 (two) days on 20.12.2019 and 21.12.2019 along with station leave permission from the morning of 20.12.2019 till the evening of 21.12.2019, has been granted/rejected. The Counsellor, Family Court No.-I, Kamrup (M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-63/2000/7787/A, dated 19.12.19**  
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

**JT. REGISTRAR (VIGILANCE)**